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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 17/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/568/(IB)/2017  
NAME OF THE PETITIONER(S) : VINITHA ASSOCIATES LTD  
NAME OF THE RESPONDENT(S) : VASAVI HOUSING INFRASTRUCTURE LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	S. Sridhar	IRP	
		REPRESENTATION BY WHOM	

**ORDER**

Shri S Sridhar, IRP appointed in TCP/568/IC/CB/2017 present and filed an application u/s 19(2) of the IB Code, 2016 and prayed time for making submissions. Time extended at his request. Put up on 23.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy  
Member (Judicial)